

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9546/2010

ASHA JOHN DIVIANATHAN

Appellant(s)

VERSUS

VIKRAM MALHOTRA & ORS.

Respondent(s)

Date : 11-02-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s) Mr. Navkesh Batra, Adv.
Mr. Sandeep Narain, Adv.
Mr. B.R. Dhanlaxmi, Adv.
M/S. S. Narain & Co., AOR

For Respondent(s) Mr. C. Aryama Sundaram, Sr.Adv.
Mr. Yatish Mohan, Adv.
Mr. Subhash Chandra Sagar, Adv.
Mr. E. C. Vidya Sagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

Written submissions by the parties be filed
within one week.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

